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- (ग) डेजर्ट मेडिसन में रिसर्च सैंटर की स्थापना निम्नलिखित कार्यकलाप चलाने के लिए की गई है:—
- (1) मरुक्षेतों में मौजूदा स्वास्थ्य संबंधी विशिष्ट समस्याओं के बारे में उन अनुसंधानों कार्यों को बढ़ावा देना जिनका इस क्षेत्र के निवासियों से तत्काल संबंध हैं और जो उनके लिए महत्वपूर्ण हैं।
- (2) विशेष रूप से विभिन्न विकास गतिविधियों को देखते हुए विशेष किस्म की स्वास्थ्य और रोग समस्याओं के बदलते हुए स्वरूप गो मानिटर करने के लिए इस क्षेत्र में स्वास्थ्य सर्वे लेंस सिस्टम विकसित करना।
- (3) स्थानीय एप्पेंसियों और स्वास्थ्य प्राधिकारियों को स्थास्थ्य संबंधी समस्याओं का हल खोजने में सहायता देना तथा उनके साथ मिनकर कार्य करना ।
- (4) इस इलाके में स्वास्थ्य के क्षेत्र
 में तकनीकी कर्मकारी तैयार करना।
- (5) पर क्षेत्र में स्वास्थ्य परिचर्षा प्रदान करने के लिए एक वैकल्पिक विधि विकसित करने हेतु अनुसंधान कार्य को यहाबा देना।

सातवीं पंचवर्षीय योजना श्रवधि के दौरान 30,000 वर्ग फुट तक फैले प्रयोगभाला के श्रहाते में एक छात्रावास एवं श्रतिचि गृह तथा 200 रिहायभी पलैट बनाने का विचार है।

Oath of Allegiance t₀ Religious Books by new recruits in Defence Forces

2599. SHRI RAJNI RANJAN SAHU: Will the Minister of DEFENCE be pleased to stale:

(a) whether the new recruits to the Indian Defence Forces have to subscribe to a oflth of allegiance to the holy books of the respective religions on completion of their training; and

(b) if so, what steps Government are taking t₀ discontinue this practice and make the army personnel to subscribe to the oath of allegiance to the Constitution of India?

THE MINISTER OF DEFENCE (SHRI P. V. NARASIMHA RAO), (a) and (b) No, Sir. The new recruits are required to subscribe to an oath of allegiance, to the Constitution of India..

Camps for Scientific Sex Education in Maharashtra

2600. SHRI RAJNI RANJAN SAHU: Will the Minister ₀f HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government are aware that Indian health organisation proposes to organise camps in Maharashtra to provide scientific sex education to boys anc girls and
- (b) if so, what are the details of thei proposal?

THE. MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA); (a) According to information received, Maharashtra Govt, is not aware of any such proposal.

(b) Question does not arise.

Yoga and Judo Classes in Kendriya Vidyalayas

2601. SHRI B. SATYANARAYANA REDDY; Will he Minister of EDUCATION be pleased to state:

- (a) when y°Sa was introduced in the Kendriya Vidyalayas and when classes in, yoga actually started;
- (b) whether it is a fact that some Kendriya Vidyalayas have not yet started classes in yoga;
- (c) if so, the names of such schools and the reasons therefor;

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- (d) whether besides yoga, Government are planning lo introduce judo also in these schools; and
 - (e) if not, the reasons therefor?

THE MINISTER OF EDUCATION (SHRI K. C. PANT): (a) to (c) Yoga was introduced on an experimental basis in all Kendriya Vidyalayas in 1981-82. Actual Yoga classes were started j_n September-October, 1981, depending upon the recruitment and placement of Yoga teachers. It was, however, decided to restrict yoga teaching to the Vidvalavas in which it was originally introduced, pending its evaluation. Evaluation is underway!.

(d) and (e) No such proposal is under consideration.

लखनऊ संभाग में सेवा निवल कर्मचारियों को पेंशन संबधी लाम

2602 श्री राम नरेश कुशवाहा : क्या रेल मंत्री यह बताने की कपा करेंगे कि:

- (क) क्या यह सच है कि पूर्वोत्तर रेलवे के लखनऊ संभाग में कार्यरत उन अनेक कर्मचारियों को, जो 1979 के वर्ष में सरकारी सेवा से निवृत्त हुए थे अभी तक उनकी पेंशन, भविष्य निधि और उपदान का भुगतान नहीं किया गया है यदि हां. तो उनकी संख्या कितनी है और इसके क्या कारण हैं ;
- (ख) क्या ऐसे कर्मचारियों ने इस तथ्य की ग्रोर उच्च ग्रधिकारियों का ध्यान दिलाया है यदि हां, तो उस पर क्या कार्य-वाही की गई है:
- (ग) वह न्यूनतम अवधि क्या जिसके दौरान सेवा निवत्त होने वाले कर्म-चारियों को ये सुविधाएं प्रदान की जानी चाहिएं; ग्रौर
- (घ) क्या उन व्यक्तियों के विरुद्ध कोई कार्यवाही करने का विचार है जो इसके लिए जिम्मेदार हैं, यदि हां, तो कब तक ?

रेल मंत्रालय में राज्य मंत्री (श्री माधव राव सिंधिया): (क) से (घ) रेल प्रशासन से सूचना एकत की जा रही है और वह सभा पटल पर रख दी जायेगी,

to Questions

Denial of increments to the staff of Directorate of Social Welfare, Delhi Administration

2603. SHRIMATI KRISHNA KAUL: Will the Minister of SOCIAL AND WOMEN'S WELFARE b_e pleased to state:

- (e) whether it is a fact that ihe service documents of some case workers/ probationary officers working in the Directorate of Social Welfare, Delhi Administration have not been prepared or are not traceable and consequently they have not been granted, any increments for the last few
- (b) if so, what are the names of such employees and since when they have not been granted the increments;
- (ci what steps Government propose to take against the officers responsible for this lapse;
- (d) v/hat steps Government propose to take to grant increments to the staff without further delay?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL AND WO-IMEN'S WELFARE (SHRIMATI MARAGATHAM CHANDRASEKHAR): (a) and (b) There is only one case of Smt. Suraksha Puri, Case worker who could not be granted increment for the last two years because of her frequent unauthorised absence from duty as well as non-availability of her service book.

- (c) There is no lapse on the part of any official, since Smt. Puri herself has not furnished explanation for her un authorised absence, the delay in recon struction of her service book lies on her
- (d) The question of delay does not arise in view of (c) above.